#### RAILWAY LINES BETWEEN SINI JUNCTION AND PANDRASALI

## f Shri SANKAR PRATAP 195. <J SINGH DEV: LShri LOKANATH MISRA:

Will the Minister of RAILWAYS be pleased to state whether there is any proposal under Government's consideration to change the route of the proposed new railway line between Sini Junction and Pandrasali on the South Eastern Railway so as to touch Saraikila, the headquarters of the Sub-Division?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): No.

## CESS CHARGE ON PASSENGER TICKETS ON WESTERN RAILWAY

196. SHRI M. C. SHAH: Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that a cess charge of one paisa on passenger tickets is being collected by the Western Railway authorities; and

(b) if so, the amount of cess realised during the last three years and how it is utilised?

THE DEPUTY MINISTER IN THE MINISTRY OP RAILWAYS (SHRI SHAM NATH): (a) No, Sir.

(b) Does not arise.

197. (Transferred to the 21st Sep tember, 1964.)

# ALLEGATIONS AGAINST THE OFFICE OF C.C.E.I. CALCUTTA

198. SHRI BHUPESH GUPTA: Will the Minister of COMMERCE be pleas ed to state:

(a) whether his attention has been drawn to reports published in some Calcutta newspapers in the fourth week of June, 1964 making serious allegations against the Calcutta Office of the Chief Controller of Exports and Imports; and

(b) whether Government have instituted any inquiry in the light of these allegations into the affairs of that office?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Government's attention ha been drawn to reports in some newspapers of the last week of July, 1964 (not June 1964) to this effect.

(b) Detailed enquiries in this case revealed that no licences were issued to bogus firms under the Export Promotion Schemes in 1959.

### IMPROPER USE OF NEWSPRINT BY CERTAIN CALCUTTA NEWSPAPERS

199. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of COMMERCE be pleased to state;

(a) whether Government have received any allegations of improper use of newsprint by certain Calcutta daily papers;

(b) if so, whether any investigation has been made into such allegations; and

(c) whether Government have any machinery to effectively check up the actual circulation of a newspaper before newsprint quota is sanctioned to it?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b) Yes, Sir. Investigations have been made into the allegations and final orders are to be passed.